NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 28/213-216-221/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Mrugesh Arvindbhai Patel

V/s.

Saturn Infraspace Ltd. & Ors.

Section of the Companies Act:

Section 213-216-221 of the Companies Act.

1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

DILIP MOTWAMI

PCS

Pelitioner

-Dhie

7

ORDER

Learned PCS Mr. D.N Motwani present for Petitioner. None present for Respondents.

Copy of FIR registered against petitioner not filed. Copy of petition filed by public before consumer forum not filed.

At request of Learned PCS for petitioner.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.